

OA 37 of 2006

O R D E R (Oral)

28.03.2006

None for the applicant.

Shri R. Griyaghey, counsel for the respondents.

No one appears on behalf of the applicant, on revised call. Earlier also on 16.2.2006, no one appeared on behalf of the applicant. The OA is dismissed in default.

[Dr. A.R. Basu] M [A]

[S. Srivastava] M [J]

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